

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2322
ANSWERED ON:04.08.2015
Allocation of Fund for Agricultural Schemes
Kumar Shri Kunwar Sarvesh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is considering to allocate fund for the centrally sponsored schemes directly to the Consolidated Fund of the States instead of releasing it to the implementing agencies;
- (b) if so, the details of the likely benefits thereof; and
- (c) the details of the 10 per cent flexi fund allotted to each of the State under the centrally sponsored schemes along with the utilization thereof during the last one year?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

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- (a) & (b): From the year 2014-15 onwards, the Centrally Sponsored Schemes were restructured into 66 programmes for greater synergy. Under these programmes funds are released as Central assistance to State plans giving States greater authority and responsibility. This will make the implementing agencies more accountable to the State Government(s).
- (c): The 10% of annual outlay under the Rashtriya Krishi Vikas Yojana (RKVY) is provided as flexi fund wherein funds are provided to the States as 100% grant by the Central Government. Under the Scheme, funds are released to the State Governments on the basis of projects approved by the State Level Sanctioning Committee headed by the Chief Secretary of the concerned State. The States can utilise this flexi fund to undertake either production growth or infrastructure and assets projects. States are not mandated to provide for separate utilisation certificate for this flexi fund. Hence, a statement indicating State-wise allocation and utilisation of funds under RKVY scheme, which includes 10% flexi funds, during the year 2014-15, is annexed.